

आयकर अपीलीय अधिकरण “डी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“D” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

1. आयकर अपील सं./ I.T.A. No.477/Mum/2020
 (निर्धारण वर्ष / Assessment Year: 2012-13)

Shri Dharen Shantilal Savla 36, Basant Bahar Bunglows Nr. Basant Bahar Gymkhana, Bopal Daskroi Ahmedabad-380058	बनाम/ Vs.	ITO Ward – 20(1)(4) Room No. 112, 1 st floor, Parimal Chambers, Lalbaug, Mumbai-400 012
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. AADPS-0172-Q		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Letter dated 14.07.2021
Revenue by	:	Shri Bharat Andhale, Ld. Sr. DR

सुनवाई की तारीख/ Date of Hearing	:	02/08/2021
घोषणा की तारीख / Date of Pronouncement	:	02/08/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. The registry placed on record assessee’s letter dated 14/07/2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, the assessee seeks withdrawal of the appeal. The same was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in case the declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stands dismissed as withdrawn.

Order pronounced on 02nd August, 2021.

Sd/-
(Mahavir Singh)
उपाध्यक्ष / **Vice President**

Sd/-
(Manoj Kumar Aggarwal)
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 02/08/2021
Sr.PS, Dhananjay

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.